

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 232 of 2013 & I.A. No. 310 of 2013**

**Dated : 22<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M.P. Power Management Co. Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

Mr. M.G. Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan for R-2

**ORDER**

We have heard the learned counsel for the parties.

**Judgment is Reserved.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**